

Annexure - 7

Name of the corporate debtor: - M/s Bansal Diamonds Private Limited; Date of commencement of CIRP: 02 March 2023; List of Creditors as on 03.04.2023

List of Operational creditors (Government Dues)

(Amount in Rs.)

Sl No.	Details of claimant			Details of Claims received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% of voting share in CoC, if applicable
1	Income Tax Department, Delhi Central Circle - 16, Delhi	Central Government	-	20/03/2023	2,780,543,270.00	2,780,440,373.00	Unsecured	-	-	20.16%	-	-	102,897.00	-	
2	Department of Trade & Taxes / Delhi Vat	Delhi Government	-	14/03/2023	10,050,755.00	10,050,755.00	Unsecured	-	-	0.07%	-	-	-	-	
Grand Total					2,790,594,025	2,790,491,128				20.23%					